/irregularities committed by the Block Development officials by doing the wrong selection of the beneficiaries through middlemen in Gram Panchayats Mahamadganj and Gwalpada.

## Action Taken

The complaint was forwarded to the State Government of Bihar on 14/12/2009 for action taken report.

(c) A complaint was received from Shri Ramnath Raman, Block Pramukh on 10/2/10 alleging a large scale of irregularities in the implementation of IAY committed by the Block officials in various Gram Panchayats of Block-Jandaha, District-Vaishali, Bihar by allotting the IAY houses out of turn, and also to non-BPL persons, by allotting IAY houses to more than one member of the same family, giving IAY benefit twice to one beneficiary, allotting houses to the govt. officials, transferring of IAY funds of one Panchayat to other Panchyat, taking bribe etc.

## Action Taken

The complaint has been forwarded to the State Government of Bihar on 19/2/2010 for action taken report.

(d) A complaint was received from Shri Rajnish Kumar, Village-Arai, District-Aurangabad, Bihar on 14/3/2010 alleging irregularities committed by the Mukhiya in the implementation of IAY by taking the bribes @, of Rs. 5000/- to each beneficiary.

# Action Taken

The complaint has been forwarded to State Government of Bihar on 22/4/2010 for action taken report.

## Fresh survey for BPL families

4286. SHRI R.C. SINGH: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Planning Commission has asked his Ministry to carry out a fresh survey of Below Poverty Line (BPL) families in the country to make that as the basis for determining allocations under right to food programme;
  - (b) if so, the details thereof; and
  - (c) the details of criteria proposed to be adopted in identifying BPL families?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) No, Sir.

(c) The Ministry is in the process of finalizing the methodology for identification of people living below the Poverty Line in rural areas of the country, taking in to account the suggestions/comments of States/UTs and Central Ministries and experts.

## Dichotomy about BPL population

†4287. SHRI KAPTAN SINGH SOLANKI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether there is a huge difference between the reports of N.C. Saxena Committee constituted by his Ministry for the data of poors and Suresh Tendulkar Committee of Planning Commission;
  - (b) if so, the details thereof and the reasons therefor;
- (c) whether Government is contemplating to give any special financial package for poverty alleviation; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) Expert Groups headed by Dr. N.C. Saxena and Prof. S.D. Tendulkar were set up with different objectives. The Expert Group set up by the Planning Commission under the Chairmanship of Prof. Suresh D Tendulkar to review the methodology for estimation of poverty which has redefined the poverty line, according to which, the poverty ratio in the country was 37.2 percent in 2004-05 as against the poverty ratio of 27.5 percent of the Planning Commission. Whereas the Expert Group under the Chairmanship of Dr. N.C. Saxena was set up to advise the Ministry of Rural Development on the methodology for conducting the Below Poverty Line (BPL) Census for the 11th Five Year Plan for identification of households living Below Poverty Line (BPL).

(c) and (d) No, Sir.

## Payments under MNREGS

4288. SHRI SANJAY RAUT:

SHRI GOVINDRAO WAMANRAO ADIK:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the reasons behind delays in the payment to workers under Mahatma Gandhi National Rural Employment Guarantee Scheme (MNREGS);

†Original notice of the question was received in Hindi.